



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu / Srinagar.

NOTIFICATION

Jammu, the 16th of December, 2024

S.O. 575 - In exercise of the powers conferred by Section 20 and Section 21 of the Real Estate (Regulation and Development) Act, 2016, the Government of Union Territory of Jammu & Kashmir hereby establish an authority to be known as the Jammu and Kashmir Real Estate Regulatory Authority (JKRERA) w.e.f. 16.12.2024 to exercise the powers conferred on it and to perform the functions assigned to it under the Real Estate (Regulation and Development) Act, 2016. The Authority shall consist of the following; namely

1. Shri Satish Chandra, IAS (Retd.) **Chairperson**

2. Shri Virender Singh Pathania,
DG, Coast Guard (Retd.) **Member**

By Order of the Government of Jammu & Kashmir.

Sd/-

(Mandeep Kaur) IAS

Commissioner/ Secretary to the Government

No. HUD-RERA/1/2021 (E-7408200)

Dated: 16-12-2024

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Jal Shakti Department.
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. All Commissioner/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Principal Resident Commissioner, J&K Government, New Delhi.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal
12. All Heads of Department/Managing Directors.
13. All Deputy Commissioners.
14. Secretary, J&K Public Service Commission.
15. Director, Archives, Archaeology and Museums, J&K.
16. Director Information, J&K.

Singh

17. Director Estate, Kashmir/Jammu.
18. Secretary, J&K Service Selection Board.
19. Private Secretary to Hon'ble Chief Minister.
20. Private Secretary to Hon'ble Deputy Chief Minister.
21. General Manager, Government Press, Jammu/Srinagar.
22. Private Secretaries to all Hon'ble Ministers.
23. Private Secretary to Advisor to Hon'ble Chief Minister.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, Housing & Urban Development Department.
26. Private Secretary to Chairman, J&K RERA.
27. Incharge website, Housing & Urban Development Department.
28. Stock file.


16/12/2024
(Tarandeep Singh)

Under Secretary to the Government
Housing and Urban Development Department